


भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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June 28, 2019

Calendar for Auction of Government of India Treasury Bills
(For the Quarter ending September 2019)

After reviewing the cash position of the Central Government, the Reserve Bank of India, in consultation with Government of India has decided to notify the amounts for the issuance of Treasury Bills for the quarter ending September 2019 as under:

Notified amount for auction of T-Bills (01 July 2019 – 30 September 2019)					
(₹ crore)					
Date of Auction	Issue Date	91 Days	182 Days	364 Days	Total
03-07-2019	04-07-2019	7,000	5,000	4,000	16,000
10-07-2019	11-07-2019	7,000	5,000	4,000	16,000
17-07-2019	18-07-2019	7,000	5,000	4,000	16,000
24-07-2019	25-07-2019	7,000	5,000	4,000	16,000
31-07-2019	01-08-2019	7,000	5,000	4,000	16,000
07-08-2019	08-08-2019	7,000	5,000	4,000	16,000
14-08-2019	16-08-2019	7,000	5,000	4,000	16,000
21-08-2019	22-08-2019	7,000	5,000	4,000	16,000
28-08-2019	29-08-2019	7,000	5,000	4,000	16,000
04-09-2019	05-09-2019	7,000	5,000	4,000	16,000
11-09-2019	12-09-2019	7,000	5,000	4,000	16,000
18-09-2019	19-09-2019	7,000	5,000	4,000	16,000
25-09-2019	26-09-2019	7,000	5,000	4,000	16,000
Total		91,000	65,000	52,000	2,08,000

2. The Reserve Bank of India/Government of India will continue to have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.

3. The auction of Treasury Bills will be subject to the terms and conditions specified in the [General Notification No. F.No.4\(2\)-W&M/2018 dated March 27, 2018](#) issued by the Government of India, as amended from time to time.